

ITEM NO.30

COURT NO.11

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 26590/2024

[Arising out of impugned final judgment and order dated 10-09-2024 in DBCWP No. 14890/2024 passed by the High Court of Judicature for Rajasthan at Jodhpur]

JODHPUR VIDYUT VITRAN NIGAM LTD. & ORS.

PETITIONER(S)

VERSUS

SOUTH WEST MINING LIMITED & ORS.

RESPONDENT(S)

(IA No. 256449/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

SLP(C) No. 7945/2025 (XV)

(IA No. 71822/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

IA No. 84334/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 208930/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 206001/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 187991/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 154502/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 193056/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION

IA No. 174750/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

Date : 18-11-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL

HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) Mr. Shyam Divan, Sr. Adv.
Mr. Kartik Seth, Adv.
Ms. Shilpa Saini, Adv.
Mr. Raghav Sharma, Adv.
Mr. Shubhankar Singh, Adv.
Mr. Shubhankar Singh, Adv.
Mr. Lakshmi Kant Srivastava, Adv.

Mr. K. M. Abish, Adv.
M/s Chambers Of Kartik Seth, AOR

For Respondent(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. Balbir Singh, Sr. Adv.
Mr. Aman Anand, Adv.
Mr. Aman Dixit, AOR
Ms. Natasha Debroy, Adv.
Mrs. Srishti Gupta, Adv.

Mr. P. Chidambaram, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Shashwat Singh, Adv.
Mr. Rohan Talwar, Adv.
Mr. Naman Agarwal, Adv.
Mr. E. C. Agrawala, AOR

Mr. Zoheb Hossain, AOR

Mr. Vaibhav Niti, AOR
Mr. Divyanshu Agrawal, Adv.

Ms. Aruna Gupta, AOR
Mr. Ramesh Allanki, Adv.
Mr. Syed Ahmad Naqvi, Adv.

UPON hearing the counsel the court made the following
O R D E R

1. List on 09.12.2025 before appropriate roster Bench.
2. Interim order shall continue till the next date of hearing.

(Nidhi Mathur)
Court Master (NSH)

(Geeta Ahuja)
Assistant Registrar-cum-PS